

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3100
ANSWERED ON:24.04.2012
NAXALITES LODGED IN JAILS
Jeyadural Shri S. R.

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the number of maoist/naxal leaders who are lodged in jails in different States on various charges;
- (b) whether the States responsible for prosecuting these maoist/naxal leaders have not yet started their prosecution;
- (c) if so, the details thereof;
- (d) whether the maoists/naxals have been abducting innocent people and demanding release of these prisoners; and
- (e) if so, the details thereof and the remedial steps taken by the Union Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH)

(a) to (c): Such data is not centrally maintained in the Ministry of Home Affairs.

(d) & (e): The CPI(Maoist) and other LWE outfits have been resorting to abductions for various reasons like extortion of money, instilling sense of fear amongst local people, pressing the State machinery for acceptance of their demands including release of prisoners etc. Recently, two Italian nationals, Mr. Claudio Colangelo and Mr. Paolo Bosusco along with two local youth were abducted by CPI (Maoist) on 14 March, 2012 from the Daringibadi area of Kandhamal district of Odisha. In another incident, Shri Jhina Hikaka, Member of Legislative Assembly, Laxmipur Assembly Constituency was abducted by CPI(Maoist) and Chasi Mulia Adivasi Sangh (NL faction, a front of CPI-Maoist) on the night intervening March 23-24, 2012 at a place near Toyaput village, Laxmipur PS in district Koraput of Odisha. Law and Order being a state subject, such matters are dealt with directly by the State Governments concerned. However, the Government of India provides all possible assistance as and when requested by the State Governments.